

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3020  
ANSWERED ON:18.12.2008  
TENDERS FOR PURCHASE OF MEDICINES  
Singh Shri Uday

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) the details of various conditions of turnover clause imposed by various Government departments in their tenders floated for purchase of medicines;
- (b) whether the awarded suppliers are getting the same manufactured supplies of medicines from small scale units under loan license arrangements;
- (c) if so, the comparative prices of medicines purchased under tender system by various Government agencies;
- (d) whether the prices of particular Railway department are very high;
- (e) if so, the reasons therefor;
- (f) whether such steps have been taken to weed out the competitive strength of small scale Pharmaceutical units in providing quality medicines; and
- (g) if so, the steps taken by the Government to procure quality medicines from the small scale Pharmaceutical units at the competitive prices?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI B.K.HANDIQUE)

(a)to(g): Every Government Department which purchase medicines separate terms and conditions. These terms and conditions are made to purchase quality medicines at the best available price.